

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1035 of 2017 IN
APPEAL NO. 147 OF 2017**

Dated: 8th January, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Power Grid Corporation of India Ltd.

.... Appellant(s)

Vs.

**Central Electricity Regulatory Commission
& Ors.**

.... Respondent(s)

ORDER

List the matter on **10.01.2018.**

COURT MASTER